



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Jammu Wing of the Hon'ble High Court.

GOVERNMENT ORDER NO: 3298 -LD (A) of 2016.
D A T E : 07 - 11 - 2016.

In partial modification of Government Order No.2432-LD(A) of 2016 dated 15-09-2016 and Government Order No. 2912-LD(A) of 2016 dated 19-11-2016, the following re-distribution of litigation work amongst the Law Officers in the Jammu Wing of the Hon'ble High Court is ordered :-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Smt. Seema Khajuria Shekher, Sr. Additional Advocate General	i. Food Civil Supplies and Consumer Affairs (in addition to already allocated Departments)
2.	Ravinder Gupta, Additional Advocate General	i. School Education (Districts of Ramban) (in addition to already allocated Departments).
3.	Raghu Mehta, Additional Advocate General	ii. School Education (Districts of Poonch) (in addition to already allocated Departments).

By order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government,

Department of Law, Justice and P. A.

Dated: 07 - 12 - 2016.


NO: LD(A) 2016/35.

Copy to the:-

1. Principal Secretary to the Hon'ble Governor, J&K Jammu.
2. Commissioners / Secretaries to Government, Food, Civil Supplies and Consumer Affairs Department.
3. Commissioners / Secretaries to Government, School Education Department.
4. Registrar General, J&K High Court, Jammu.
5. Principal Secretary to Lord Chief Justice, J&K High Court, Jammu
6. Divisional Commissioner, Jammu.
7. All officers of the Department of Law, Justice and Parliamentary Affairs.
8. Director Information, J&K Jammu
9. Director, Archives, Archeology and Muesems, J&K, Jammu.
10. Shri Sunil Fernandes, Advocate-on-Record, Supreme Court of India, New Delhi.
11. Director Litigation, Jammu.
12. All concerned Law Officers for information.
13. Administrative Officer, Advocate General's Office, J&K Jammu.
14. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
15. Private Secretary to Hon'ble Minister of State for Law, Justice & Parliamentary Affairs for information of the Hon'ble MoS.
16. Private Secretary to the Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
17. Website of the Department of Law, Justice and Parliamentary Affairs.
18. Government Order file.
19. Concerned file.


7.12.16
(Ashish Gupta)

Assistant Legal Remembrancer,
Department of Law, J & PA.


7.12.2016